

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.2870/2019
M.A. No.3159/2019

Wednesday, this the 25th day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Surender Kumar Pandita, aged about 42 years
s/o late Shri Radha Krishan Pandita,
working as Operation Officer, Group A
o/o Director General of Civil Aviation
Opp. Safdarjung Airport, Aurobindo Road, New Delhi
2. Ajay Pal Ogrey aged about 34 years
s/o Shri S P Singh Ogrey,
working as Operation Officer, Group A
o/o Director General of Civil Aviation
Opp. Safdarjung Airport, Aurobindo Road, New Delhi
3. Shri Sudeesh Behl, aged about 39 years,
s/o late Shri Sudershan Kumar Behl
working as Operation Officer, Group A
o/o Director General of Civil Aviation
Opp. Safdarjung Airport, Aurobindo Road, New Delhi

..Applicants

(Mr. Anupam Verma, Advocate)

Versus

1. Union of India through Secretary
Ministry of Civil Aviation, Rajiv Gandhi Bhawan
Safdarjung Airport, New Delhi – 03
2. Director General, Directorate of Civil Aviation
Technical Centre, Govt. of India
Rajiv Gandhi Bhawan, New Delhi
3. Union Public Service Commission through its
Secretary, Shahjahan Road, New Delhi
4. Secretary, Department of Personnel & Training,
North Block, Central Secretariat, New Delhi – 110 001

..Respondents

(Dr. L C Singhi and Mr. R V Sinha, Advocates)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

Learned counsel for applicants seeks permission of the Tribunal to withdraw the O.A. with liberty to file fresh one with proper prayer.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

September 25, 2019
/sunil/